

The proposal was rejected after due consideration of capacity licenced in relation to demand, dates of pending applications and other relevant factors.

**Polishing Unit for Marble in Jalore
(Rajasthan)**

6504. SHRI N. VENKATARATNAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether high quality marble is available in abundance in District Jalore in Rajasthan;

(b) whether all the marble is taken to Jodhpur and other places for polishing and other manufacturing and export processes;

(c) whether export of polished marble is getting huge amounts of Indian money as well as foreign currency; and

(d) whether Government have any proposal to start a unit of its own in Jalore District for purposes of polishing ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) to (d). Do not arise.

**Scrapping of Tender System for
Procurement of Gas Cylinders**

6505. SHRI YASHWANTRAO GADAKH PATIL :
PROF. RAMKRISHNA MORE :

Will the Minister of PETROLEUM be pleased to state :

(a) whether tender system for procurement of gas cylinders by oil companies has been scrapped; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). In the light of substantial excess capacity for manufacture of LPG cylindered

having got established in the country, Government have formulated a policy for purchase of this item by the oil companies. This envisages purchase on the basis of approved lists of manufacturers, assessed capacity, supply capability and past performance of the units, apart from fixation of price by an expert committee.

**Recovery of Outstanding Telephone
Dues**

6506. SHRI ANANTA PRASAD SETHI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total amount of telephone dues outstanding against the telephone users as on March, 1975, State-wise and particularly in Delhi;

(b) the total amount of telephone dues outstanding against the former Members of Parliament;

(c) the amount due against Government offices, Government officers, individuals and firms in Delhi; and

(d) the steps Government have taken to realise the arrear amounts ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The accounts of telephone subscribers are granted by the Department Telecom Circles and Telephone District wise and not State-wise. However, the information available has been grouped as far as possible State-wise and is indicated below. The outstandings represent the cumulative arrears in respect of bills issued over several years and upto the period ending 28.2.85 outstanding as on 1.3.85 :—

Sl.No.	State	Amount (in lakhs of Rupees)
1	2	3
1.	Andhara	200.83
2.	Bihar	332.19
3.	Gujarat	318.43
4.	J & K	128.80
5.	Kerala	192.53
6.	Karnataka	253.24
7.	Madhya Pradesh	216.92